

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1.M.A. 2397/2019

IN

C.P. 2804/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.01.2021**.

NAME OF THE PARTIES: Parizad Vawadia
V/s
Cratos Aviation Services Pvt. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Counsel for the petitioner, Mr. Jash J Dalia and Counsel for the Respondent
No. 2, Mr. Akshay Sawant i/b Merchant & Company are present.

Counsel appearing for R2 requested time for completing of document's
inspection from the other side.

R2 is directed to file reply in M.A. 2397 of 2019, if not already filed, by next
date.

List this matter on **17.03.2021**.

SD/-
SHYAM BABU GAUTAM
Member (Technical)

SD/-
H.V. SUBBA RAO
Member (Judicial)